

(2022) 02 CAT CK 0003

In the Central Administrative Tribunal

Case No : Original Application No. 060, 00100 Of 2022

Surinder Kumar & Others

APPELLANT

Vs

Union Of India & Others

RESPONDENT

Date of Decision : 01-02-2022

Acts Referred:

Citation : (2022) 02 CAT CK 0003

Hon'ble Judges : Suresh Kumar Monga, Member (J); Rakesh Kumar Gupta, Member (A)

Bench : Division Bench

Advocate : D.R. Sharma

Final Decision : Dismissed

Judgement

Suresh Kumar Monga Member (J)

Hearing by Video Conferencing

1. Learned counsel for the applicants stated that he may be permitted to withdraw the present Original Application with liberty to file separate Original Applications on behalf of both the applicants.
2. Dismissed as withdrawn with liberty as aforesaid.
3. Since the Original Application itself has been dismissed, therefore, nothing survives in the Misc. Application No. 060/255/2022 and the same is disposed of as having been rendered infructuous.